

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Contempt Petition 2(ND)17 in C.P. 4(ND)12

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.11.2017**

NAME OF THE COMPANY: Suhas Chakma V/s. M/s. South Asia Human
Right Documentation Centre Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Nitesh Kumar Singh, Mr. Ashok Agarwal and Ms.
Devyani Bhatt, Advocates

For the Respondent (s): Counsel for the Respondent

Order

Notice of Contempt Petition is accepted by the Ld. Counsel for the
Respondent. Reply be filed. To come up on 15th December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)